

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3739
ANSWERED ON:02.12.2010
ALLEGED THEFT AND MISCONDUCT BY TRANSPORTERS
Bali Ram Dr.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the names of transporters engaged in transportation of petroleum products of various Petroleum Companies against whom cases of theft and misconduct have been reported by the various oil companies so far during the last three years and the action taken in each cases so far;
- (b) the names of transporters, whose payment has been stopped by these companies so far during the last three years and the reasons therefor; and ;
- (c) the time by which the Government are likely to pay the outstanding amount of the said transporters?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c) : 2087 cases of theft and misconduct have been reported by Oil Marketing Companies (OMCs) against the transporters engaged in transportation of petroleum products during the last three years. In 45 cases, the payment of transporters have been stopped by the OMCs. Transporter-wise details of cases of theft, misconduct and payment stopped a re available with Director (Marketing) of Public Sector OMCs.

OMCs have reported that the payment in 3 cases will be released by 31st December, 2010. The payment in remaining cases will be decided on the basis of the judgement of the court/arbitration by the concerned OMC.